

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 19<sup>th</sup> September, 2024

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that in view of non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold Court sitting on 19<sup>th</sup> September, 2024 as his Lordship is availing casual leave on medical ground, it is notified as under:

- 1) Single Bench matter fixed on 19<sup>th</sup> September, 2024 will be re-scheduled on 7<sup>th</sup>, 8<sup>th</sup>, 9<sup>th</sup> and 10<sup>th</sup> October, 2024 except motion item;
  - 2) Special Division Bench matter fixed on 19<sup>th</sup> September, 2024 will be rescheduled on 10<sup>th</sup> October, 2024.
- Interim orders, if any shall stand extended.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

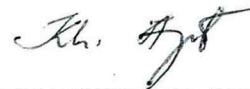
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Endt. No. HCM/1/96-BENCH/19015 - 32

Imphal, the 19<sup>th</sup> September, 2024

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.  
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.



**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**